

we have also been making arrangements for rice to be despatched from Andhra Pradesh. It was possible for the Kerala Government to purchase this year 37,000 tons of rice at controlled rates because of the help given by the Centre.

Shri Narayanankutty Menon: My question was entirely different.

Shri Jinachandran: May I know whether there is any prospect of Burma rice to be supplied in Kerala?

Shri A. M. Thomas: For the month of August, we have allotted some ships to Cochin, and it would be possible to have a Central reserve for Cochin to the extent of 25,400 tons of Burma boiled rice for August, 1959. For September also we are making arrangements for the despatch of 23,000 tons of Burma rice.

Shri V. Eacharan: What is the quantity of imported rice issued to Kerala besides the rice procured from Andhra Pradesh and that which is internally procured?

Shri A. M. Thomas: Exports from Andhra Pradesh to Kerala, especially during 1958 and also this year, have been substantial. This year, for the first seven months, the export from Andhra Pradesh to Kerala comes to about 159,000 tons. For the whole of 1958, it was only 139,000 tons so that it appears there has been a substantial movement of rice and that too on a larger scale.

Dr. K. B. Menon: May I know whether the Kerala Government satisfied the conditions laid down by the Centre for being entitled for subsidy for the supply of rice?

The Minister of Food and Agriculture (Shri A. P. Jain): There was an arrangement with Kerala Government that they will spend Rs. 1 crore on subsidising rice and they will procure that rice on their account. They could not do it, and when the conditions in Kerala became somewhat serious, we agreed to make supplies from the

Centre, although their conditions have not been fulfilled.

Shri Narayanankutty Menon: May I know whether a request was made by the Kerala Government to the Central Government that it was very difficult to procure rice at the controlled price in Andhra Pradesh and that the Central Government should procure by its own officers and supply rice to Kerala, and if so, what has been done by the Central Government regarding that request?

Shri A. P. Jain: I have stated more than once in this House that the Central Government cannot take responsibility for procurement of rice for any particular State Government. When the Kerala Government raised that point, we said, "You buy rice in the market; we will not be able to requisition that rice; we will assist you in buying the rice, but we cannot take the responsibility of buying on behalf of the Kerala Government".

Shri Rami Reddy: May I know whether it is a fact that the Andhra Pradesh Government promised to supply 5 lakh tons of rice at controlled price provided the Andhra State was formed into a separate zone and, if so, what is the reaction of this Government and the action taken thereon?

Shri A. P. Jain: The Andhra Government made a proposal to the Central Government that Andhra may be cordoned off, but they also made certain suggestions and conditions which I think will not be in the public interest to discuss in this House. We are going to consider this question in the month of September.

C.H.S. Scheme

*493. **Shri Ram Krishan Gupta:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that waiting facilities and sitting arrangements in the Contributory Health Service Scheme dispensaries in Delhi are not adequate; and

(b) if so, the nature of the steps to be taken to provide adequate waiting facilities and sitting arrangements in these dispensaries?

The Minister of Health (Shri Karmarkar): (a) No Waiting facilities and sitting arrangements in the dispensaries of the CHS Scheme are fairly adequate

(b) Additional facilities will be provided wherever necessary

Shri Ram Krishan Gupta. May I know what additional facilities will be provided during the coming year?

Shri Karmarkar I understand that for the comfort of the waiting patients, at three places three coolers have been set up for drinking water. More are thought of

श्री भक्त दर्शन : माननीय मंत्री जी ने बतलाया कि सी० एच० एम० घस्पतालो में क्षतोच्चजनक व्यवस्था है। मैं जानना चाहता हूँ कि कितने मरीज वहाँ जाते हैं, कितनों के बैठने की व्यवस्था है और कितनों की व्यवस्था और कर दी गयी है ?

श्री करमरकर : ज्यादातर केसज में ५०-६० मरीज हाते हैं। उनके बैठने के लिये छाट बैचेंज और कुड़ चेयर रखी गई हैं। हो सकता है कि कभी इससे ज्यादा मरीज हा जाते हो और उनको खडा रहना पडना हो। हमारी मुसोबत यह है कि हमारे पास हमारी नई इमारतें नहीं हैं। जो इमारतें बनी हुई हैं उनमें ही इन्तिजाम करना होता है। जहा ज्यादा भीड होती है वहा कुड़ टम्पारेरी इन्तिजाम किया गया है और जहा घामघाम कोई इमारत नहीं है वहा मरीजो के बैठने के लिये टेंट बनेरुह नपाये गये हैं।

Shri Tangamani. May I know whether it has been brought to the notice of Government that in the Lodi Road Dispensaries Nos 1 and 2, there is not only not enough accommodation for the patients to wait, there being a long queue outside, but there are not enough doctors also? If so, would Government look into this mat-

ter and see that adequate provision is made in those dispensaries?

Shri Karmarkar: I have myself gone round all the dispensaries once I will go there once again and see what can be done

Shri Supakar. May I know if in Vinay Nagar, for example, hundreds of patients have to stand patiently in the queue for hours together for medicine and there is no arrangement absolutely for their sitting or even getting protection from rain and sun?

Shri Karmarkar As I said, we are working under one limitation. We have not had the opportunity of building our own special buildings for dispensaries, in which case there will be sufficient and more than sufficient waiting space in dispensaries. We are running these dispensaries in buildings which are already there. As my friend knows, in Vinay Nagar, we have accommodated the dispensary in Class E quarters and it is possible that once in a while there might be a little more crowding than there is sitting space. Normally, I understand, at a peak period, there are 50 to 60 patients and we have made arrangements for them. I do not say that the arrangements are fully satisfactory, which can be the case only when we build our own dispensaries.

Shri Ram Krishan Gupta. May I know the number of such dispensaries which are being run in tents?

Shri Karmarkar. No dispensary is being run in tents. Where the waiting space is not enough—the hon. Member already knows the answer, he smiles—where there is no arrangement possible, there we have to take to tents. Dispensaries are run in Government quarters.

Power Units at Bhakra

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*496. { Shri Radha Raman:
Shri Shree Narayan Das.
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1324 on the 17th March, 1959 and state